ABERDEEN FOODS PRIVATE LIMITED (Corporate Debtor) CIN NO.: U74110PN2020PTC194144

-	

1										
	Sr. No.	1	2	ω	4	. 5	6	7	8	0
	Subcategory	Operational Creditor	Operational Creditor	Operational Creditor	Operational Creditor	Operational Creditor	Operational Creditor	Operational Creditor	Operational Creditor	Operational Creditor
	Creditor's Name	SALES COMBINE - PARTNERSHIP FIRM	ARIHANT MARKETING PROPRIETORSHIP / KARTA	GLORY MARKETING PROPRIETORSHIP	PUNEET ENTERPRISES PROPRIETORSHIP	LACHMANDAS MODERN TRADE PROPRIETORSHIP	AIBO ENTERPRISES PRIVATE LIMITED	TRIVENI ENTERPRISES PROPRIETORSHIP	SUNSHINE TRADERS PROPRIETORSHIP	DEAN MARKETING PROPRIETORSHIP
	Claimant/ Secured/Unse cured	unsecured	unsecured	unsecured	unsecured	unsecured	unsecured	unsecured	unsecured	unsecured
	Related Party of the Corporate Debtor	No	No	No	No	No	No	No	No	No
	Identification No.	YASH GOENKA - AADHAR CARD NO.812983800151	HEMAL PRADIP GALA PAN NO. AADHH8867H	ATTPB5556A	PUNEET VERMA PAN NO. AQIPK8055H	PRAKASH DEEPAK ASWANI PAN NO. ACXPA6845N	U15400KA2020PTC	SHEELA AGARWAL PAN NO. ACYPA7734P	HARMEET SINGH SETHI AADHAR CARD NO.207914043613	BHUSHAN SADASHIV DHUMAL PAN NO.
	Date of Asset coreation asset which interest interest interest create any	NA	NA	NA	AN	NA	NA	NA	NA	NA
	Nature of asset on which security interest created,if any	NA	NA	NA	NA	NA	NA	AN	NA	K.R.A
	Value of security at the time of agreemen t	Nil	Nil	Nil	Nil	Nil	Nil	Nii	Ni	N. N.
	Liability as per books of accounts	Rs. 5,83,338	Rs. 14,39,213	Rs. 31,757	Rs. 72,50,432	Rs. 54,968	Rs. 15,20,053	Rs. 7,07,623	Rs. 90,086	Rs. 2,40,236
	Total claims by creditors principal amount (a)	Rs. 5,83,337	Rs. 14,39,213	Rs. 51,615	Rs. 72,50,432	Rs. 1,23,345	Rs. 15,25,500	Rs. 7,07,623	Rs. 1,00,530	Rs. 2,40,236
	Total claims by creditors interest in INR (b)	NI	Nil	EN	Nil	Nil	Nil	Nil	Nil	NII
	Total (a+b)	Rs. 5,83,337	Rs. 14,39,213	Rs. 51,615	Rs. 72,50,432	Rs. 1,23,345	Rs. 15,25,500 Rs.	Rs. 7,07,623	Rs. 1,00,530	Rs. 2,40,236
	Total claims admitted by IRP Principal	Rs. 5,83,337	Rs. 14,39,213 Rs. 14,39,213	Rs. 31,757	Rs. 72,50,432 Rs. 72,50,432	Rs. 54,845	Rs. 15,20,053	Rs. 7,07,623	Rs. 90,086	6 Rs. 2,40,236
	Total claims admitted by IRP interest (b)	Ni	NE	N	NI	NE	Ni	N.	I.	Nil
1	LOCAL (STO)	Rs. 5,83,337	Rs. 14,39,213	Rs. 31,757	Rs. 72,50,432	Rs. 54,845	Rs. 15,20,053	Rs. 7,07,623	Rs. 90,086	Rs. 2,40,236
Tration w	share (%)	4%	11%	0.24%	55%	0.41%	11%	5%	1%	2%

		;	10							Sr. No.
Seaton.		Creditor	Operational							Subcategory
lews in agreed		SHIV ENTERPRIESE PROPRIETORSHIP								Sr. No. Subcategory Creditor's Name
<u>a</u>	>		unsecured					ured	Secured/Unsec Party of the lany	Claimant/
			No				Debtor	Corporate	Party of the	Related
T B A	Total	GUPTA	SATYA NARAIN						any	Identification No. if Date of
		;	NA				interest	security	creation of asset on	Date of
			NA	any	created, if	interest	security	which	asset on	Nature of
			N.				agreement	the time of	security at	Value of
	1,19,82,575		Rs. 64.869						security at books of accounts	Liability as per
	9,82,575 1,33,36,786		Rs. 13.14.955 Rs. 1.44.645				amount (a)	principal	by creditors	Total claims
								in INR (b)	creditors interest	Total claims by
	1,44,645 1,34,81,431		Rs. 14,59,600							Total (a+b)
	1,32,32,537		Rs. 14,59,600 Rs. 13,14,955				(a)	IRP Principal		Total claims
	Ni		NI					interest (b)	admitted by IRP	Total claims
	1,32,32,537		Rs. 13,14,955							Total (a+b)
	100%		10%					(%)	share	Voting

PAWAN KR AGARWAL
Registration No: IBBI/IFA-001/IP-P00414/2017-18/10737
Place: Mumbai
Date: 09.03.2024